

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10890 of 2017

(Arising out of OIO-RAJ-EXCUS-000-PR-COM-68-16-17 dated 31/01/2017 passed by Principle Commissioner Customs, Excise and Service Tax-RAJKOT)

Nayara Energy Limited

.....Appellant

P B No. 24,
Dev Bhumi Dwarka, Dev Bhumi Dwarka, Gujarat

VERSUS

C.C.E. & S.T.-RAJKOT

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

APPEARANCE:

Shri Vipin Jain, Shri Vishal Agrawal, Shri Roshil Nichani, Mrs. Dimple Gohil,
Advocates for the Appellant
Shri Ghanshyam Soni, Joint Commissioner (Authorised representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 02.12.2020/06.01.2021
DATE OF DECISION: 31.03.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10270 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul